

**Statement by Home Minister regarding dealing with Violence**

3960. SHRI K. A. RAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he said in a meet the press programme in Neemuch that the Government would like to act in the way the Congress did in Kerala (against Communist Government) when he was asked about some violent incidents in some of the States;

(b) if so, whether Government is of the opinion that what the Congress Government had done against the Government of Kerala at that time was correct;

(c) which are the States where violent incidents have been reported to have taken place; and

(d) what are the nature of these incidents?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):**

(a) At a "Meet the Press" programme in Neemuch on 2nd November, 1977, when asked about incidents in Tamil Nadu and recent disturbances in Congress-ruled States, what the Home Minister said was that the Centre would not like to act against Congress Governments. But if things went beyond limit, it would act the way the Congress did in Kerala.

(b) The President had issued a Proclamation under article 356 of the Constitution in relation to the State of Kerala on 31st July, 1959 after considering a report from the Governor of the State of Kerala and other information on the subject. That Proclamation was approved by the then Parliament. The reaction of various political parties in Parliament would be available in the proceedings of the respective Houses.

(c) and (d). Government have received allegations of attacks on party offices, shop and houses of Janata

Party workers in some towns of Maharashtra following the arrest of former Prime Minister on October 3, 1977. Similar incidents were also reported in Karnataka and Tamil Nadu. Some attempts at disturbing public peace were also reported from Kerala, West Bengal, Bihar and Uttar Pradesh.

**Samachar version of R.S.S. Chief's Letters to the Former Prime Minister**

3961. SHRI VASANT SATHE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) furnish exact Samachar version of the RSS Chief's letters to the former Prime Minister during emergency from Yeravada Jail which had been placed recently in the Maharashtra Assembly and also the copy of the letters;

(b) whether it is a fact that Samachar had neatly cut-out all the unsavoury portion and the reasons therefor;

(c) whether Government have received any complaints in this regard and details thereof; and

(d) what action is taken/proposed in the matter?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):** (a) Copies of the letters dated 22/25-8-75 and 16-7-76 from R.S.S. Chief to the former Prime Minister which have been obtained from the Government of Maharashtra as also the Samachar version thereof are laid on the Table of the Sabha. [Placed in Library. See No. LT-1363/77].

(b) Samachar is an independent body and the Government has no say in the editorial policy that it follows.

(c) No, Sir.

(d) Does not arise.